73

(c) A number of these programmes will be continued in the 7th Plan. A major initiative is the setting up of a National Wasteland Development Board for undertaking large scale afforestation programmes for raising fuelwood and fodder plantations in degraded lands. The National Landuse and Wasteland Development Council has been set up for evolving more scientific landuse policies and land management practices.

Pollution of Ganga River

- 555. SHRI MOSTAFA BIN QUASEM: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that about 132 industries and 64 tanneries are responsible for the pollution of Ganga river;
- (b) whether Government propose to ask these industries to contribute for the Rupees 292 crore project to clean up Ganga as approved by the Central Ganga Authority; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Yes Sir, they contribute part of the total pollution. Domestic waste of the human settlements situated along the banks of the river is the major source of pollution.

- (b) Industries are required to clean their wastes at their own cost before discharging into the river. The Rs. 292 crores approved by the Central Ganga Authority are for schemes to control municipal sewage being generated from class-I cities situated on the river banks.
 - (c) Does not arise.

Government Servants in **Pondicherry**

- 556. SHRI V. NARAYANASA MY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the strengtii of (i) gazetted officers (ii) non-gazetted officers and (iii) clerical and group 'D' posts in Pondicherry;
- (b) how many of them are confirmed in their respective posts J
- (c) how many of them who have completed more than 10 years of services and are yet to be confirmed; and
- (d) whether Government reviewed die position of confirmation according to the memorandum issued by die Ministry of Personnel and Training?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P.A. SANGAMA): (a) to (d) The information is being collected and will be laid on the Table of the House.

Crimes in Pondicherry

- 557. SHRI V **NARAYANA** SAMY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of incidents of murder, dacoity in die Union Territory of Pondicherry since 1983;
- (b) in how many cases investigations are pending; and
- (c) whether Government ordered the transfer of pending cases from the local investigation agency to the Central Investigation Agency?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P.A. SANGMA): (a) to (c) The information is being collected and will be laid on the Table of the House.